

printing of only one thousand copies of a book. I don't think that you will find a more scandalous example of corruption in the history of world than this.

Recently two festivals, one festival of U.S.S.R. in India and other festival of India in U.S.S.R were organised, which deserve all praise, but the things taking place here in India in the name of cultural activities must be stopped immediately. For example, a Russian girl, who married to an Indian here, is a very good artist, but she was not allowed to work in Garhi Colony for ten years. I wrote to the hon. Minister and the Ministry about this matter but nothing was done. Later I was told that the wife, of a highly placed official who was also an artist, was doing that job and so the official did not want that the Russian girl should get the job. Such injustice done with the talented artists, should be stopped at the earliest, because in our country cultural activities are confined only to a few capitalists, bureaucrats or their wives and families. Cultural activities of this country is required to be so shaped which may bring benefit to crores of workers and farmers and poors of the country.

[English]

MR. DEPUTY SPEAKER : Time is over.

SHRI AZIZ QURESHI : I will continue next time.

MR. DEPUTY-SPEAKER : No, you cannot continue. I will not allow you futher time.

15.30 hrs.

PARLIAMENTARY PAY COMMITTEE
Second Report

[English]

SECRETARY-GENERAL : I beg to lay on the Table a copy of the Second Report (Hindi and English versions) on Amenities, Facilities, Special Allowances and other general matters (along with other connected documents) of the Committee of Parliament appointed to report on the

structure of pay, allowances, leave and pensionary benefits for the officers and staff of the Rajya Sabha and Lok Sabha Secretariats.

15.31 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Fiftieth Report

[Translation]

SHRIMATI USHA RANI TOMAR
(Aligarh) : Mr. Deputy Speaker, Sir, I beg to move :

“That this House do agree with the Fiftieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on 29th March, 1988.”

[English]

MR. DEPUTY SPEAKER : The question is :

“That this House do agree with the Fiftieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 29th March, 1988.”

The motien was adopted

15.32 hrs.

RESOLUTION RE : CENTRE-STATE
RELATIONS—Contd.

[English]

MR. DEPUTY SPEAKER : Now we take up further discussion on the Resolution regarding Centre-State relations moved on 18th March, 1988.

The Mover of the Resolution, Shri H.M. Patel, was to continue his speech. Since he is held up some where, the House may treat his speech as finished. Shri Shantaram Naik.

SHRI SHANTARAM NAIK (Panaji) : I beg to move ;